

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.3160
ANSWERED ON 04.08.2022**

STATUS OF SAUBHAGYA IN GUJARAT

3160. SHRIMATI POONAMBEN MAADAM:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the work undertaken under Pradhan Mantri Sahaj Bijli Har Ghar Yojana-Saubhagya in Gujarat during the last three years and the current year;**
- (b) the quantum of funds sanctioned, allocated and utilised for the said work during the said period;**
- (c) the average power supply per day in rural and urban areas of the country;**
- (d) the number of unelectrified households identified in the country, State-wise; and**
- (e) the time by which these households are likely to be electrified?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : The Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya, in October, 2017 with the objective of achieving universal household electrification, by providing electricity connections to all un-electrified households in rural areas and all poor households in urban areas in the country. The State Government of Gujarat had reported that most of the houses were already electrified in Gujarat before launch of Saubhagya Scheme; hence, Gujarat had not participated in Saubhagya.

(c) : As per the information made available by the States on National Power Portal (NPP), the supply hours in urban areas and the rural areas, as on 08.07.2022, was 23.78 (HH.hh) & 21.48 (HH.hh) respectively.

(d) & (e) : Under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and, thereafter, under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya), since closed on 31.03.2022, all the States had already declared electrification of all the Villages as on 28th April, 2018 and all willing Households as on 31st March, 2019 respectively.

While a total of 18374 Villages were electrified under DDUGJY, a total of 2.86 crore Households were electrified under the aegis of Saubhagya, including additional households in two tranches, became willing after 31.03.2019 but were unwilling for electrification earlier.

While fresh arisings of new households is a continuous process and electrification of such households is expected to be taken care of by the Distribution Utilities, the Government of India stands committed to extend financial assistance to the States to electrify all households which existed at the time of launch of Saubhagya. In this respect, the Government of India has recently issued guidelines for their electrification under the Revamped Distribution Sector Scheme (RDSS). The States have been advised to pose their DPRs to the Ministry of Power in this regard.
